Title: Motion for leave to introduce a Bill further to amend the Essential Commodities Act, 1955. Motion for Consideration - adopted

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA): I beg to move for leave to introduce a Bill further to amend the Essential Commodities Act, 1955.

I also introduce the Bill.(Interruptions)

PROF. P.J. KURIEN (MAVELIKARA): Sir, I am on a point of order. The hon. Minister should have asked first the permission of the House. Only after getting the permission of the House, he can introduce his Bill. He cannot take it for granted that the permission is there. So, he has to take the permission of the House.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Essential Commodities Act, 1955."

The motion was adopted.

SARDAR SURJIT SINGH BARNALA: I introduce the Bill.
